

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-205**  
IB-1587/ND/2019  
IA/3141/2020

**IN THE MATTER OF:**

M/s. JC Enterprises Pvt. Ltd.

**Vs.**

M/s. M.K.S Oil Pvt. Ltd

....Applicant

.....Respondent

**SECTION**

U/s 9 IBC Code

Order delivered on 09.10.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Mr. Manish Raghav, Advocate

For the Respondent

: Mr. Atul Mittal RP

**ORDER**

Mr. Atul Mittal appeared on behalf of RP, Mr. Manish Raghav appeared on behalf of OC.

After some arguments, Mr. Atul Mittal seeks time to add CoC as a party in the memo of parties. **On his request, list on 15.10.2020.**

- Sd/-

**(K.K. VOHRA)**  
**MEMBER (T)**

- Sd/-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**